

(b) A sum of Rs. 20.83 lakhs in 1987-88 and Rs. 7.40 lakhs was given in 1988-89 to the Government of Karnataka and the Karnataka Pollution Control Board.

#### **Assistance to Assam for Pollution Control**

7078. SHRIBHADRESWARTANTI: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether any amount had been allotted to Assam during 1988-89 for the control of pollution; and

(b) if so, the details thereof?

THE MINISTER OF ENVIRONMENT AND FOREST (SHRI Z.R. ANSARI): (a) Yes, Sir.

(b) A sum of Rs 7.40 lakhs was given in 1988-89 to the Government of Assam and the Assam Pollution Control Board.

#### **Workers Participation in Management**

7079. SHRI T. BASHEER: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to bring any legislation for workers participation in management at various levels in the industry; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR AND DEPUTY MINISTER IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI RADHAKISHAN MALVIYA): (a) No Sir.

(b) Does not arise.

#### **Review of Incentives For Family Planning Programme**

7080. DR. DIGVIJAY SINGH: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to refer to the reply given on 29th March, 1989 to Starred Question No. 402 regarding measure for population control and state:

(a) whether Government propose to review incentives and disincentives Pattern in order to make family planning programme a grand success; and

(b) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE): (a) and (b). There is no proposal to introduce any fresh incentives under the Family Welfare Programme due to financial constraints. There is also no proposal to introduce disincentives as the Programme is being promoted on a voluntary basis as a people's movement in keeping with the democratic traditions of the country. Incentives available to the Central Government employees at present are, however, under review.

#### **Open Tender System for Apparel Export Quota**

7081. DR. A.K. PATEL: Will the Minister of TEXTILES be pleased to state:

(a) the particulars of representations received by Government against the open tender system for apparel export quota and the ground cited for opposing the same;

(b) the steps being taken to curb the blackmarket sale of quotas outside OTS;

(c) the percentage of quota earmarked